

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 998 of 2018 IN
APPEAL NO. 301 of 2018

Dated : 02nd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Indian Railways

.... Appellant(s)

Vs.

Power Company Limited (Distribution) & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Malcolm Desai for R-1

Mr. G. Saikumar
Ms. Sowmya Saikumar
Mr. Krishna Dayama for R-2

ORDER

List the matter on **04.09.2019.**

(S.D. Dubey)
Technical Member

pr/pk

(Justice Manjula Chellur)
Chairperson